

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1657/2017

DHARAM KUMAR PANDEY

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 83222/2021 - GRANT OF BAIL)

Date : 30-07-2021 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Appellant(s) Mr. Ajai Bhalla, Adv.  
Mr. Rajeev Singh, AOR

Mr. Parmanand Pandey, Adv.  
Mr. Utkarsh Pandey, Adv.

For Respondent(s) Mr. Pramod Swarup, Sr. Adv.  
Mr. Praveen Swarup, AOR  
Ms. Payal Swarup, Adv.  
Mr. Ameet singh, Adv.  
Ms. Pareena Swarup, Adv.  
Mr. Raghvendra Shukla, Adv.

Mr. Ardhendumauli Kumar Prasad, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List the appeal and the applications on 18.08.2021.

(GULSHAN KUMAR ARORA)  
AR-CUM-PS

(MATHEW ABRAHAM)  
COURT MASTER (NSH)